

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP(IBC)/06/KOB/2023
SECTION	SEC. 7 IBC
NAME OF PARTIES	DHANLAXMI BANK LTD V/S JATAYUPARA TOURISM PVT LTD.
PETITIONERS ADVOCATE/ PROFESSIONAL	KARUNAKARAN & ASSOCIATES.
RESPONDENTS ADVOCATE/ PROFESSIONAL	SANKAR P PANICKER, SIDHARTH A MENON, MUHAMMED ALJUQ A, V AJAKUMAR.

17 April 2024

O R D E R

IA(IBC)/188/KOB/2023 in CP(IBC)/06/KOB/2023

Learned Counsel, Mr. Sankar P Panickar appears physically on behalf of the Applicant. Respondents are represented by Learned Counsel, Mr. K V Krishnakumar (physically appeared) and Learned Counsel, Mr. Sidharth A Menon (through virtual mode).

At the request of the parties, list this matter for further consideration on **22.04.2024.**

CP(IBC)/06/KOB/2023

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Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

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